

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 01.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Mr. Vivek
Kumar, Mr. Jayant Upadhyay, Advs.

For the Respondent : Mr. Ishan Dewan, Mr. V. Siddharth, Ms. Uditia, Advs.

ORDER

Ld. Counsel for the Corporate Debtor is present and sought an adjournment in the matter. At the request of Ld. Counsel for the Corporate Debtor, list the matter on **26.09.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)